

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

C.P. (IB)/450(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: WEATHERSPELL AIRCON ENGINEERS
PRIVATE LIMITED V/s RTTRICONE
DESIGN & BUILD CONTRACTORS
PRIVATE LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Sanam Kabre, Ld. Counsel for the Petitioner present. Ld. Counsel for the Corporate Debtor present, however, not marked the attendance sheet.
2. Ld. Counsel for the Operational Creditor inform that reply by the Corporate Debtor could not be uploaded as informed to him due to technical issues. Copy of the reply has been served to the Operational Creditor. Counsel for the Operational Creditor is directed to file a precipe with the Registry and Registry is directed to resolve the issue.
3. List this matter on 24.04.2024.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)